

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 182 of 2015 (SZ)

Applicant(s)

Respondent(s)

J.Madhan Kumar
No.733, Ayyan Illam,
1st Main 4th Cross,K.R.Puram
New Extension, Bangalore

Vs.

1. State of Karnataka
Vidhana Soudha,
Bangalore 560 036
2. Ministry of Environment and Forests
(Regional Office (SZ))
Kendziya Sadan, IV Floor,
Koramangala II Block,
Bangalore 560034
(Through its Addl.Principal Chief
Conservator of Forests
3. State Level Environment Impact
Assessment Authority
Department of Ecology and
Environment
Room No.709, 7th Floor, M.S.Building,
Bangalore 560001
Thro' its Member Secretary
4. Karnataka State Pollution Control
Board, Parisara Bhavan,
49, 4th & 5th Floor, Church Street,
Bangalore 560001
Through its Chairman
5. Bangalore Water Supply and
Sewerage Board,
Cauvery Bhavan, Bangalore 560009
Through its Chairman
6. Lake Development Authority
Parisara Bhavan, 49, Second Floor,
Church Street, Bangalore 560001
Through its Chief Executive Officer
7. Bangalore Development Authority
Chowdiah Road, Bangalore 560020
Through its Chairman/Commissioner
8. Bruhat Bangaluru Mahanagara Palike,
Corporation Circle, Hudron Circle,
Bangalore 560001



Through its Chairman/Commissioner

9. Prestige Estates Projects Ltd.
The Falcon House, No.1, Main Guard
Cross Road, Bangalore 560001
(Project work not yet started)
(Through its Managing Director)
10. Shanthi Nagar House Building
Corporation, No.147, Vasavi Complex
Bangalore
(Through its Managing Director)
11. Advaita Ventures Pvt. Ltd. Sy.No.06,
No.5, Intermediate Ring Road, Domlur,
Bangalore 560071
Through its Managing Director
12. M/s.Sterling Developers Private Ltd.
No.8, Cubbon Road, Opp.Income Tax
Building, Bangalore 560001
Through its Managing Director
13. M/s.Dynasty Developers Pvt. Ltd.
1st Floor, Embassy Point,
150, Infantry Road, Bangalore 560001
Through its Managing Director
14. Corporate Leisure and Property
Developments Pvt.Ltd.
108, Ground Floor, Oxford Towers,
139, Airport Road, Bangalore
Karnataka 560008
15. Orchid Lakeview Developers,
84, M.G.Road, Bangalore 560001
(Through its Managing Director)
16. M/s.Paranjape Schemes, Residential
Project, 'Wind Field' Sy.No.31/2A,
34/1, 36 & 37/2, Kempapura Village
Varthur, Hobli, Bangalore East,
Bangalore Through its Managing Director
17. Karnataka Industrial Area Development
Board, rep. by Chief Executive Officer,
Bangalore

Legal Practitioners for Applicant(s)

Legal Practitioners for Respondents

Sri.Muralikrishnan
& Adithyaa Nithiyan

Mr.M.R.Gokul Krishnan for R2 & R3
Mr.Thirunavukkarasu for R4
Mr.Devaraj Ashok for R1,R5, & R6
Mrs.J.Anandhavalli for R7
Mr.Sekar & B.S.Gautham for R8
M/s.Holla & Holla & Vivek Holla
for R9 & R12
M/s.Shetty & Hegde Associates
M/s.Farah Fathima, Kiran for R10
Mr.R.Suresh, Achappa P.B. for R11
M/s.Anup S.Shah Law Firm,
G.Vivekanand for R13
M/s.Sathish Parasaran
R.Parthasarathy, Rahul Balaji
Madhan Babu, Vishnu Mohan &
Rohan Cherian for R15
Mr.Arun Karthik Mohan for R16
Mr.B.Dhanaraj for R17

Note of the Registry	Orders of the Tribunal
Item No.3	<p>Date: 23rd November, 2017</p> <p>By memo dated 7.9.2017, the applicant stated that Application Nos.380 of 2017 and 480 of 2017 are filed before the Principal Bench for transfer of this Application and sought six weeks time for the report of the result.</p> <p>Today, when the matter was called, the learned counsel submits that the transfer applications were dismissed. The learned counsel prays time for argument.</p> <p>List the matter on 08.01.2018.</p> <p>....., JM (Justice M.S.Nambiar)</p>